

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 1

CP (IB) No. 139/Chd/Pb/2024

**IN THE MATTER OF:**

Punjab National Bank

...Petitioner

Vs.

HS Akash Agro India Pvt. Ltd.

...Respondent

**Under Section:** 7, IBC 2016

**Order delivered on 04.06.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Deepankur Sharma, Proxy for Mr. D.K. Gupta, Advocate

**ORDER**

A date is requested by Ld. Proxy Counsel for the Petitioner on the ground that the main counsel could not appear due to some personal difficulty. List the matter for consideration on 11.06.2024.

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**